ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2021 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening Ba	llance	Institu	ution during	the month	Dispo	osal Cases d month		Closii	ng balance a the mon			e or decrease vis previous			sal of cases e than five		more	ency of case e than five y ne end of the	
High Court of	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	994	90	1084	61	13	74	121	13	134	934	90	1024	-6.03%	0.00%	-5.53%	6	0	6	82	3	85

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	